

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3080
ANSWERED ON:13.12.2006
ILLEGAL SENDING OF PERSONS TO GULF COUNTRIES
Mohite Shri Subodh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a case of sending persons illegally to the Gulf countries from Nagpur airport by the human traffickers has been registered;
- (b) if so, the details thereof;
- (c) whether the passports used by the human traffickers have been got scrutinized;
- (d) if so, the details thereof; and
- (e) the action taken thereon to check the recurrence of such incidents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) to (e) Information is being collected through concerned agencies and will be laid on the table of the House.